

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

I.A.21/2009 in Petition No.96/2002

Subject : Approval of tariff for the period from 1.4.2000 to 31.3.2001 in respect of Farakka Super Thermal Power Station- Interlocutory application to revise/correct/modify the order dated 2.1.2008.

Coram : Shri R.Krishnamoorthy, Member
Shri S. Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing : 18.6.2009

Petitioner : NTPC Limited

Respondents : WBSEB, BSEB, JSEB, GRIDCO, DVC, PDD Govt of SIKKIM, ASEB, APTRANSCO, MPSEB, TNEB, KSEB, KPTCL, UPPCL, GUVNL, UT of Pondicherry, RRVPNL, HVPNL, UT of Chandigarh.

Parties present : 1. Shri V.K.Padha, NTPC
2. Shri D.Kar, NTPC
3. Shri Ajay Garg, NTPC
4. Shri Manoj Saxena, NTPC
5. Shri S.D.Jha, NTPC
6. Shri R.B.Sharma, Advocate, BSEB
7. Shri Pradip Mishra, Advocate, UPPCL
8. Shri Dipak Srivastava, MPPTCL

The representative of the petitioner prayed for adjournment to file rejoinder to the reply filed by MPPTCL. The prayer was granted.

2. Learned counsel for BSEB pointed out that copy of the I.A had not been served on BSEB. The representative of the petitioner agreed to furnish copy to learned counsel who may file its reply within two weeks, with a copy to the petitioner who may file its rejoinder by 25.7.2009.

3. The petition shall be re-notified for hearing on 28.7.2009.

Sd/-
(K.S.Dhingra)
Chief (Legal)